

None present 6

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.537/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th October 2017, 10.30 A.M

Name of the Company		Biswajeet Banerji -Versus- Registrar of Companies, W B		
Under Section		252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

ORDER

No one is present from the petitioner's side.

Issue notice on the Registrar of Companies, West Bengal and the Central Government through the Regional Direction, Eastern Region, Ministry of Corporate Affairs, Kolkata along with a copy of the petition and file affidavit of service within 7 days from today.

List on 13/12/2017.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)